

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1744
ANSWERED ON 05.12.2024
UNELECTRIFIED VILLAGES**

1744. SHRI ADHIKARI DEEPAK DEV:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of number of villages in the country that have no electrification till 31.10.2024;**
- (b) the steps taken/being taken by the Government in this regard; and**
- (c) the details of unelectrified villages in the country, State-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households.

As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY (State wise details enclosed as Annexure-I). Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified under the aegis of SAUBHAGYA (State wise details enclosed as Annexure-II). Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting States for grid electrification of left-out households during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July,2021. In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,281 Cr. have been sanctioned for electrification of 9,49,548 households including PVTG households identified under PM-JANMAN and tribal households identified under DA-JGUA (State wise details enclosed as Annexure-III). Further, under New Solar Power Scheme, works worth Rs. 49 Cr. have been sanctioned for 9,863 households for off-grid solar based electrification (State wise details enclosed as Annexure-IV).

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1744 ANSWERED IN THE LOK SABHA ON 05.12.2024**

State-wise electrification of inhabited census villages under DDUGJY

S. No.	Name of the States	Number of villages electrified
1	Arunachal Pradesh	1,483
2	Assam	2,732
3	Bihar	2,906
4	Chhattisgarh	1,078
5	Himachal Pradesh	28
6	J & K	129
7	Jharkhand	2,583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1,051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3,281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1,498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1744 ANSWERED IN THE LOK SABHA ON 05.12.2024**

Households electrified since the launch of SAUBHAGYA scheme including additional households under DDUGJY

Sl. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

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Household electrification sanctioned under RDSS

Sl. No.	Name of the States	Sanctioned Outlay (Rs. Crores)	No. of households Sanctioned
A.	Additional Households		
1	Rajasthan	459	1,90,959
2	Meghalaya	436	50,501
3	Mizoram	80	15,167
4	Nagaland	70	10,004
5	Uttar Pradesh	931	2,51,487
6	Andhra Pradesh	49	15,475
7	Jharkhand	7	872
8	Jammu & Kashmir	77	10,730
9	Bihar	239	35,467
10	Assam	786	1,27,111
11	Arunachal Pradesh	47	6,506
12	Manipur	214	36,972
13	Chhattisgarh	317	63,161
	Total (A)	3,712	8,14,412
B.	Under Vibrant Villages Programme		
1	Himachal Pradesh*	6	-
2	Arunachal Pradesh	20	1,683
3	Uttarakhand	13	1,154
	Total (B)	39	2,837
C.	Under Pradhan Mantri Janjati Adivasi Nyayay MahaAbhiyan (PM-JANMAN)		
C1	Sanctioned under RDSS		
1	Andhra Pradesh	89	25,054
2	Bihar	0.28	51
3	Chhattisgarh	38	7,077
4	Jharkhand	74	12,442
5	Madhya Pradesh	143	29,290
6	Maharashtra	27	8,556
7	Rajasthan	40	17,633
8	Karnataka	4	1,615
9	Kerala	1	345
10	Tamil Nadu	30	10,673
11	Telangana	7	3,884
12	Tripura	62	11,664
13	Uttarakhand	1	669
14	Uttar Pradesh	1	316
	Sub Total (C1)	516	1,29,269
C2	Under State Plan		
1	Gujarat	0	0
2	Odisha	0	0
3	West Bengal	0	0
	Sub Total (C2)	0	0
	Total (C=C1+C2)	516	1,29,269
D.	Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)		
1	Chhattisgarh	12	2,550
2	Maharashtra	2	480
	Total (D)	14	3,030
	Grand Total (A+B+C+D)	4,281	9,49,548

ANNEXURE-IV**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1744 ANSWERED IN THE LOK SABHA ON 05.12.2024**

Off-grid solar based household electrification sanctioned under New Solar Power Scheme

S. No.	Name of the States	No. of households Sanctioned
1	Andhra Pradesh	1,675
2	Chhattisgarh	1,578
3	Jharkhand	2,342
4	Karnataka	179
5	Madhya Pradesh	2,060
6	Telangana	326
7	Tripura	1,703
	Total	9,863
